

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 158/97

THURSDAY THIS THE 20TH DAY OF FEBRUARY, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. Nanu, S/o Ayyapputty,
Retired Serang Grade.II
Office of the District Engineer,
(Regirdering)

Cuttack, South Eastern Railway,
residing at Kozhikalam House,
PO. Mannur-673 328.
Kozhikode Dist. Kerala State. Applicant

(By Advocate Mr. V.R. Ramachandran Nair (represented)
Vs.

1. Union of India represented by the
General Manager, South Eastern Railway,
Garden Reach, Calcutta-43
West Bengal.

2. The Deputy Chief Personnel Officer
(Construction), Office of the Chief
Administrative Officer (Projects)
South Eastern Railway,
Chandrasekarpur, Bhuwaneswar.

3. The Chief Project Manager
(Regirdering)
South Eastern Railway,
Chandrasekarpur, Bhuwaneswar.

4. The District Engineer
(Regirdering)
Cuttack, South Eastern Railway,
Cuttack. Respondents

(By Advocate Ms. Mary Nirmala for T.M. Nellimootil)

The application having been heard on 20.2.1997, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

At the request of the learned counsel for the
applicant, the application is permitted to be withdrawn
with liberty to seek appropriate relief, if it is
necessary in accordance with law. No costs.

Dated the 20th day of February, 1997.

G. Venkatakrishnan

P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

A.V. Haridasan

A.V. HARIDASAN
VICE CHAIRMAN

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